

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 147 of 2013

Friday, this the 21st day of June, 2013

CORAM:

Hon'ble Dr. K.B.S. Rajan, Judicial Member

Hon'ble Mr. K. George Joseph, Administrative Member

Thushara K., W/o. Remeshan,
 Aged 31 years, residing at
 Reshmaiyam House, Chelannur PO,
 Kozhikode, Kerala – 673 616.

..... **Applicant**

(By Advocate – Mr. Achan Kunju K.)

V e r s u s

The Chairman, Railway Recruitment Board,
 5dr. P.V. Cherian Crescent Road, Behind
 Ethiraj College, Egmoore, Chennai-600 008.

..... **Respondent**

(By Advocate – Mr. Thomas Mathew Nellimoottil)

This application having been heard on 21.06.2013, the Tribunal on the same day delivered the following:

O R D E R

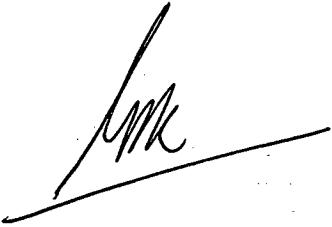
By Hon'ble Dr. K.B.S. Rajan, Judicial Member -

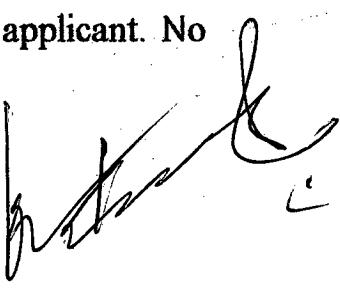
Heard the learned counsel for the parties.

2. The counsel for the respondents submitted that the applicant has been permitted in the examination provisionally and according to the result she could not come in the merit. Marks obtained by the last U.R. candidate called for document verification is 67.67, marks obtained by the last SC candidate called for document verification is 56.17 and the marks obtained by the applicant was only 52.51. As such even if the applicant is permitted

on regular basis in the examination she would not have been selected. As such the Original Application deserves to be closed leaving open the question relating to eligibility on the basis of the qualification of the applicant.

3. In view of the above the OA is closed leaving open the question relating to the eligibility on the basis of qualification of the applicant. No costs.


(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER


(DR. K.B.S. RAJAN)
JUDICIAL MEMBER

“SA”